

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 4426 of 2018
(Shiva Shankar Pandey Vs. The State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : In Person

For the Respondents : Mr. Indranil Bhaduri, SC

06/ 03.09.2021 As prayed by learned counsel for the petitioner, list this case before the
Regular Bench.

(Dr. S.N. Pathak, J.)

Punit/-